प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi <u>Website : www.rbi.org.in</u> इ-मेल email: <u>helpdoc@rbi.org.in</u> January 11, 2019

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Auction of State Government Securities

The following State Governments have offered to sell following securities by way of auction for an aggregate amount of ₹ 15,539.8 Cr. (Face Value).

Sr. No.	State	Amount to be raised (₹ Cr)	Tenure (Years)	Type of Auction
1.	Andhra Pradesh	1039.8	15	Yield
2.	Assam	500	5	Yield
3.	Bihar	2000	10	Yield
4.	Chhattisgarh	2000	4	Yield
5.	Karnataka	1000	10	Yield
6.	Madhya Pradesh	1000	Re-issue	Re-issue of 08.37% MP SDL 2028 issued on December 05, 2018
7.	Punjab	500	Re-issue	Re-issue of 07.98% Punjab SDL 2026 issued on April 20, 2016
8.	Tamil Nadu	1000	Re-issue	Re-issue of 08.08% TN SDL 2028 issued on December 26, 2018
9.	Uttar Pradesh	3000	10	Yield
10.	West Bengal	3500	15	Yield
	Total	15539.8		

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **January 15**, **2019** (**Tuesday**). The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the Scheme for Non-competitive Bidding Facility (available on RBI website).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **January 15, 2019 (Tuesday)**. The non-competitive bids should be submitted between 10.30 A.M. and 11.30 A.M. and the competitive bids should be submitted between 10.30 A.M. and 12.00 noon.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at different prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **January 15**, **2019** (**Tuesday**) and payment by successful bidders will be made during banking hours on **January 16**, **2019** (**Wednesday**) at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. Interest will be paid half yearly on **July 16** and **January 16** of each year till maturity for the new securities. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

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